IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.... Applicant/petitioners

Vs.

U.P. Hotels Ltd. & Ors.

Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Ms. Ritu Bhalla, Mr. Yajur Mittal,

Ms. Sanjana Sharma, Advocates

For the Respondents

Mr. Ankit Sibbal, Advocate

For the Respondent No. 4(a)-4(f):

Mr. L.K. Bhushan, Mr. Anirudh Arun Kumar,

Advocates

ORDER

Due to paucity of time, matter is adjourned to 26th July, 2017.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPÄ KRISHAN) MEMBER(TECHNICAL)

24.07.2017 V. Sethi